GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2109 ANSWERED ON:10.03.2010 CREATION OF NEPA Basheer Shri E. T. Muhammed;Gaddigoudar Shri P.C.;Mahendrasinh Shri Chauhan ;Panda Shri Baijayant

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government has any proposal to create a National Environment Protection Authority (NEPA) that will deal with granting of environment clearances;

(b) if so, the details thereof alongwith its present status;

(c) whether all the Stake holders including State Governments have also been consulted in the matter;

(d) if so, the details thereof; and

(e) the time by which the said Authority is likely to be created?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) &(b): Yes, Sir. Ministry of Environment and Forests has initiated a proposal to establish the National Environment Protection Authority (NEPA) to strengthen the regulatory framework and to improve the environmental governance in the country. A study has been awarded to the Indian Institute of Technology, New Delhi to work out the scope and configuration of the proposed NEPA.

(c) & (d) : A discussion paper on NEPA was uploaded in the Ministry's website for comments and large number of suggestions have been received from various Stakeholders. It was also sent to the State Governments for their views. As part of the consultation process, a meeting was conducted on 26th November, 2009 in New Delhi in which representatives of State Governments, State Pollution Control Boards/Pollution Control Committees, Central Pollution Control Board and line Ministries participated.

(e): The proposal to establish NEPA is in a conceptual stage.